

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

(Special Bench)

**ITEM No. 124**

**IA(I.B.C)/593(CH) 2024**

**CP (IB) No.147 /Chd/Hry/2018**

**(Admitted)**

**IN THE MATTER OF:-**

Mistcold Sales and Services Pvt. Ltd.

...Petitioner

Versus

Nayati Healthcare and Research Pvt.  
Ltd.

...Respondent

**Under Section: IBC Under Sec 9, 22(3)(b)**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned and list in supplementary on 07.03.2024.

Tanvi  
06.03.2024

Sd/-  
Court Officer